

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1500
ANSWERED ON 28/07/2026**

AWAAS+ SURVEY UNDER PMAY-G

1500. Shri Maddila Gurumoorthy:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total number of new eligible rural households identified in Andhra Pradesh during the extended Awaas+ 2024 survey window, and the number of houses subsequently sanctioned against these fresh entries;**
- (b) the cumulative number of Pradhan Mantri Awas Yojana-Gramin (PMAY-G) housing units sanctioned, grounded and completed in Andhra Pradesh across Phase-I and the ongoing Phase-II operations, along with the total Central funds released to the State during the last two financial years;**
- (c) the total number of houses sanctioned and completed in Andhra Pradesh under the dedicated PM-JANMAN housing component to achieve saturation across the State's tribal communities; and**
- (d) the measurable outcomes of the Regional Rural Workshops organized by the Ministry in the State to clear procedural bottlenecks and expedite Direct Benefit Transfers (DBT) to rural beneficiaries?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): In the State of Andhra Pradesh, 10,42,199 households have been surveyed including 2,910 Self-Survey cases. At present all States/Union Territories including Andhra Pradesh are undertaking activities related to generation of draft priority lists and conduct of Gram Sabha for finalization of the Permanent Wait List from Awaas+ 2024 household Survey.

An Expert Committee was constituted to analyse the Awaas+ 2024 household Survey data. The recommendations of the Expert Committee have been accepted by the Ministry. Based on the

recommendation of this Expert Committee as approved by the Ministry, a target of 74,212 houses from Awaas+ 2024 household Survey has been allocated to the State of Andhra Pradesh during FY 2026-27. The actual sanctioning is done by the State based on the finalization of the Permanent Wait List by Gram Sabha.

(b): Under the PMAY-G, cumulative 2,46,929 houses have been sanctioned and 90,594 houses completed, till 23rd July 2026 in the State of Andhra Pradesh. The progress against phase-wise targets allocated by Ministry is given as under:

Phase-I/ II	Target allocated by Ministry	Houses sanctioned by State	Houses completed	Incomplete/ Ongoing houses against target
Phase-I	2,46,430	2,46,425	90,486	1,55,944
Phase-II	74,896	504	108	74,788
Cumulative	3,21,326	2,46,929	90,594	2,30,732

An amount of Rs. 1.89 crore has been released as the Central Share to the State of Andhra Pradesh during last two financial years i.e. FY 2024-25 and 2025-26 for implementation of the PMAY-G.

(c): Under the Housing Intervention of the Pradhan Mantri Janjati Adivasi Nyaya Abhiyan (PM JANMAN), a total of 43,592 houses have been sanctioned and 9,804 houses have been completed in the State of Andhra Pradesh, till 23.07.2026.

(d): As a part of the framework for implementation of PMAY-G, regional rural workshops are held wherein the workshop facilitates capacity building of State officials and provides a platform to review implementation progress, including procedural and technical bottlenecks and issues relating to sanctioning, fund flow and release of instalments through Direct Benefit Transfer (DBT). The last such workshop in the State was held on 21st–22nd October, 2024 at Guntur, Andhra Pradesh.
